

been set up to examine in what way the recommendations of the Pay Commission may be made applicable to the various grades of supervisory staff throughout the P. & T. Department. It is expected that the Committee will submit its report soon. On receipt of the report, final decisions will be taken.

(b) Question does not arise.

Disposal of Telegrams

793. Dr. Melkote: Will the Minister of Transport and Communications be pleased to state:

(a) the total number of Telegrams disposed of at the various Telegraph Offices in India during the period beginning from 6th March, 1962 to 6th April, 1962 by any means other than by the normal means of transmission through teleprinter or morse circuits;

(b) the total number of such messages for the period 1st to 28th February, 1962; and

(c) the number of overtime man-hours employed for the disposal of messages as per parts (a) and (b) above?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) to (c). The information is being collected and will be laid on the Table of the House.

Anti-Adulteration Measures

794. Shri P. R. Chakraverti: Will the Minister of Health be pleased to state:

(a) whether any attempt has been made to assess the effects of anti-adulteration measures adopted in various States;

(b) if so, with what results;

(c) whether Government propose to devise a concerted policy to deal with the practice of adulteration by way of national emergency; and

(d) if so, on what lines?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) A statement showing the working of the Prevention of Food Adulteration Act, 1954 in the various States and Union Territories during the year 1960, the number of samples of food examined and found adulterated, the number of prosecutions launched, the number of persons fined and/or imprisoned, is laid on the Table of the House. [See Appendix I, annexure No. 100].

(c) and (d). It has been the constant endeavour of the Government to prevent the adulteration of foodstuffs. In this connection, a Sub-Committee set up by the Planning Commission has made some recommendations for amending the Prevention of Food Adulteration Act, 1954. The recommendations of the Sub-Committee are under examination.

Reclamation and Distribution of Land

795. Shri P. R. Chakraverti: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have arranged to have a correlated study of the reclamations of lands that have been made in the different States;

(b) if so, figures of reclaimed lands, State-wise;

(c) whether these lands have been allotted to landless agriculturists; and

(d) the benefits that have accrued from such allotment in the shape of increase in production and earnings?

The Minister of Food and Agriculture (Shri S. K. Patil): (a) to (d). The information is being collected from the State Governments and will be placed on the Table of the Sabha.

Telephone Directories

796. Shri Himatsingka: Will the Minister of Transport and Communications be pleased to state:

(a) when the telephone directories of the telephone circles in Assam were last printed; and

(b) what action is being taken to bring them upto date?